#### Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

From .... 79. Phy Parash .. Constituency (Name of the Constituency)

· Unuljag Devi andaugh white of Deo nath yadav Aged 50 ... years, resident of Sisbabashi ...... (mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Janta Daluhithane of the political party ) i am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return ( in Rupees)
1,	Self	AQ5PD07628	Zego	Zero
2.	Spouse- Deonathyader	ACSP497156	2800	Zero
3.	Dependent 1 Mano) Kynn			7000
4.	Dependent 2 Punam Kuman	BAOPK 3857N	2000	2000
S.	Dependent 3	Zero	2000	Zero

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	Not applicable
(b)	Name of the court, Case No. and Date of order taking cognizance :	Not applicable
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	Nut applicable

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	Not applicable
(b).	Name of the Court(s). Case No. and	Not applicable
Date(s) of order(s).		

# Not applicable

(5) That I give heigh below the details of the assets (movable and introvable etc.) of mysels, my spouse and all dependents:

#### A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Cash in hand	50,000	80,000	20,000	10,000	Zero
(ii)	and all other types of Deposits including saving accounts),	41111-balbonk Manuapur 5A-3586880 5820 2,04,576 3581 Patra 3144839833 4962-3883 4962-3883 4962-3883 4962-3883 4962-3883	Molecular (MT)	P.N6 Pathon 2913000101 299487 RS-2987-74 S.B.I UMH 20066765103 RS-2348-57	Unionbunk policy 5002020109 19712 date till 3048 RS Allithabout book MAN-219871 70892 RS 8989-76	ファイロ
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Zego	Z620	Zero	Zero	Zerb
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LICPL N- 531673299 RS-50,000 SAHOVA INGIA CHAVELLIAN RS50,000	11c Pol No 531106249 535727023 RS-2,00,009	LIC POLN 5357271016 RS1,00,000/-	7.880	ZEOU
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	No	No	No	No.	No
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scorpie D. 4/2011 de Manierata	. 1	matercyde 2014 871,500/		700
(vii)	Jewelry, bullion and valuable thing (give details of weight and	Sona 100 gran	7680	Zero	Song 50glam RS-1,40,000/- Silver I KT RS-419,000	Zeso

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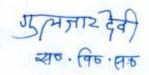
Any other assets such as value of Claims/interest	1.50,000	7680	Zero	zero	zegro
(ia, Gross Total value	25,95,219	Rs 3,39,224	RS 1,96835	RS2,92,037	1 2000

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-
(i)	Agricultural Land Location(s) Survey number(s)	zero	zero	1320,1321 1340,1322 735,2136	Zero	zero
	Area (Total measurement in acres)	7080	Zero	1 Dans	7280	7.880
	·Whether inherited property (Yes or NO)	Zero	Zero	735,2136 254 M nt 8	Zero	2480
	Date of purchase in case of self acquired property	2000	Zero	7.12.06	zero	zero
	Cost of Land (in case of purchase)at the time of purchase	Zero	Zero	2.28,000		Zero
	Any Investment on the land by way of development, construction etc.	Zero	2000	2136 F Boundarynal	zero	2080
	Approximate Current market value	2610	2000	50 Lakh	2080	zero
ii)	Non-Agricultural Land Location(s) Survey number(s)	Zero	Zero	1320	Zero	2000
	Area (Total measurement in sq. ft.)	Zero	Zero	3.000	Zero	2000
	Whether inherited property (Yes or NO)	Zero	Zero	res	Zero	Zero
	Date of purchase in case of self acquired property	2620	2000	2620	2000	2000
	Cost of Land (in case of purchase) at the time of purchase	Zero	2000	Zero	Zero	zero
	Any Investment on the land by way of development, construction etc.	7620	Zero	प्रवक्ता का अप प्रवक्ता २०००का प्रदेश	Zero	Zero
	Approximate Current market	र्यु न्य	2/21	Iolakh	zero	700
iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	2620	Zero	zero	Zero	Zero
	Built up Area (Total measurement in sq. ft.)	Zero	Zero	Z630	7000	Zero



	V is her inherited property (* ce or NO)	Zero	7200	Zero	200	7280
	Dow of purchase in case of heif	Zero	Zero	Zero	Zero	-
	Coo of property (in case of purchase) at the time of purchase	Zero	zero	zero	Zero	Zero
	Any Investment on the property by way of development, construction etc.	Zero	Zero	Zero	Zero	Zero
	Approximate Current market	Zero	7480	62,28,000	2000	Zero
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)		_	Siswabal	the land	200
	Area (Total measurement in		~	2000 Saft		
-	Built up Area (Total measurement in sq. ft.)	_	~	10005957		-
ĺ	Whether inherited property (Yes or NO)	-	~	462		
	Date of purchase in case of self acquired property			703	-	_
	Cost of property (in case of purchase) at the time of purchase		-	_	-	-
	Any Investment on the land by way of development, construction etc.		-	_	-	
	Approximate Current market value			325000=00	0 ~	
(v)	Others (such as interest in property)	-	_		-	
(vi)	Total of Current Market Value of (i) to (v) above	-		765500=1	00 270 50K	)

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s) Deo wath	Dependent-1	Dependent-2	Dependent-
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	_	-	_	-	_
	Loan or dues to any individuals/ Entity other than ineationed in (i) above. Name(s) Amount outstanding Nature of loan	-	_			

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	Asy other liability	-	-		-	T
	Grand total of liabilities					-
(ii)	Government Dues: Dues to departments dealing with government accommodation		-	-	-	-
	Dues to departments dealing with supply of water	102-103	-			
	Dues to departments dealing with supply of electricity		-			
	Dues to departments dealing with supply of telephones/mobiles	_	-		_	_
	Dues to departments dealing with government transport (including aircrafts and helicopters)	-			-	-
	Income Tax Dues	_	_			1-
1	Wealth Tax Dues	-	-	-		-
+	Service Tax Dues	_	_	_	_	
	Municipal /Property Tax Dues	-	-	-		
1	Sales Tax Dues	+	-			-
	Any other dues	_				
	Grand total of all Govt. dues	-	-		_	

### (7) Details of profession or occupation:

a. Self.....

b. Spouse .....

# (8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

# (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum.
2.	Full postal address	Unujal Devi
	Number and Name of the constituency and state	VILL+Po-Siswaboshi, via Phulparash Dis Madhubani
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	39-phulparash.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	No Any

6	court (s) have taken cognization		the	Noany				
5	L.	Ald of			Year for which I		F7.,19	d barring Strag
		) Spouse:						
		Dependents						
6.	1	Detail	s of Assets an	d Liabili	ties in runees			
_	-	Description	Self	Spouse	Dependent-I	Depender	nt-II	Dependent-III
١.		Moveable Asset (Total value)	2595219	The same of the sa	196835	29203	200	2164
В.		Immovable Asset	-	-	-	-		-
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	-		765500	270	500	7-/2- 1
-	(ii)	Approximate Current Market Price of Asset (Total Value)	-		1175000	_		-
1		Liabilities				-	-	
		(i) Government dues (Total)	-	-	-	_		_
		(ii) Loans from Bank, Financial Institutions and others (Total)	-	-	_	-	1	_
	(G	ghest educational qualific tive details of School / Universe) (Name of the School	versity educati	on with f	ull form of the o	certificate/	diplor	na/ degree

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above; (b) 1. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified atday ofday of	201	



Note: 1. Affidavit should be filed latest by 3,00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magnetrate of the First Class or before a Notary.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neath-

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